

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
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10

13/5/97

In view of the sad demise of Sri B.L.N.Swamy, a practising Member of this Court, this case is not taken up as a mark of respect. Posted to 14.5.97.

Vice-Chairman
13/5/97

11 14.5.97

None appears for the petitioner when called. In this 1992 matter, on the last three occasions, viz. on 21.3.1997, 8.4.1997 and 30.4.1997, learned counsel for the petitioner has not appeared. Counter has been filed only on 5.5.1997. Copy of the counter has not been served on the learned counsel for the petitioner and an endorsement has also been made in the order-sheet that petitioner's counsel is not available.

In this Application the applicant, who, according to petition, had appeared for a written test and interview for the post of Inspector, Central Excise and Customs, has prayed for a direction to the Respondents to publish the results of the examination taking into account the personality test held on 17.4.1990. The Respondents, in their counter at page paragraph 3 have pointed out that the results of the examination for Inspector, Central Excise & Customs was published in the Employment News dated 11 - 17 of August, 1990 and the applicant has been unsuccessful in the examination. As the result of the examination has already been published in the Employment News, the prayer of the applicant has already been met and nothing further remains to be adjudicated. In this view of the matter, the application is disposed of as having been ^{frivolous} ~~frivolous~~ infructuous.

13/5/97
VICE-CHAIRMAN